

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C)...../2015
CC No(s). 15385/2015

(Arising out of impugned final judgment and order dated 03/11/2014
in WPC No. 5557/2014 passed by the High Court Of Delhi At New
Delhi)

GOVT. OF NCT OF DELHI THR. SECRETARY LAND AND BUILDING DEPARTMENT
Petitioner(s)

VERSUS

ASSOCIATED SHOES PVT. LTD. AND ORS. Respondent(s)
(With appln. (s) for c/delay in filing SLP and office report)

Date : 31/08/2015 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE RANJAN GOGOI
HON'BLE MR. JUSTICE PRAFULLA C. PANT

For Petitioner(s) Ms. Rachana Srivastava,Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned.

Issue notice.

Tag with SLP(C)No. 6250 of 2015.

(MADHU BALA)
COURT MASTER

(ASHA SONI)
COURT MASTER